

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 82 of 2018**

**IN THE MATTER OF:**

**Binani Industries Limited** **...Appellant**

**Vs**

**Bank of Baroda & Anr.** **....Respondents**

**Present:**

**For Appellant:** **Mr. Arvind Kumar, Mr. C.S. Chauhan and Mr. Kumar Karthikeyan, Advocates.**

**For Respondents:** **Mr. Arun Kathpalia, Senior Advocate with Ms. Misha, Mr. Vaijayant Paliwal, Advocates for RPPL.**

**Mr. Amit Sibal, Senior Advocate with Mr. Pranshu Paul Advocates for RP.**

**Mr. R. Sudhinder, Mr. Sooriya Ganguli, Ms. Amrita Sarkar, Advocates for Committee of Creditors.**

**With**

**Company Appeal(AT)(Insolvency) No. 123 of 2018**

**IN THE MATTER OF:**

**Rajputana Properties Pvt. Ltd.** **...Appellant**

**Vs**

**Binani Industries Limited & Ors.** **....Respondents**

**Present:**

**For Appellant:** **Mr. Arun Kathpalia, Senior Advocate with Ms. Misha, Mr. Vaijayant Paliwal, Advocates**

**For Respondents:** **Mr. Arvind Kumar, Mr. C.S. Chauhan and Mr. Kumar Karthikeyan, Advocates for Respondent No. 1**

**Mr. Amit Sibal, Senior Advocate with Mr. Pranshu Paul, Advocates for RP.**

**Mr. R. Sudhinder, Mr. Sooriya Ganguli, Ms. Amrita Sarkar, Advocates for Committee of Creditors.**

**Mr. Mahesh Agarwal and Ms. Aastha Mehta, Advocates for Respondent No. 6.**

**ORDER**

**09.05.2018** These appeals relate to same 'Corporate Insolvency Resolution Process' as is in Company Appeal(AT)(Insolvency) No. 188 of 2018 which is to be listed on 22.05.2018. It is accordingly ordered to list these appeals along with Company Appeal(AT)(Insolvency) No. 188 of 2018 on **22<sup>nd</sup> May, 2018**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*Akc/gc*